NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 15.09.2020 (TUESDAY)

<u>COURT – III (VIRTUAL MODE)</u> <u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Anant Bijay Singh Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 792 of 2020	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	
2.	Comp. App. (AT) No. 149 of 2020	Edalodiyil Mirshad & Ors. Vs. Ashraf Ali Pate & Anr.	Shameem Ahamed	
3.	Comp. App. (AT) No. 150 of 2020	C.A. Udayan Sen Vs. National Financial Reporting Authority (NFRA)	Aayushhi Sharma	Kamal Kant Jha
4.	Comp. App. (AT) No. 151 of 2020	Shrenik Baid Vs. National Financial Reporting Authority	Misha Rohtagi Mohta	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 592 of 2020	Rajendra Bhai Panchal Vs. Jay Manak Steels Pvt. Ltd. & Anr.	Pallavi Pratap	R. S. Lakshman-R1 Mukund P. Unny-R2
6.	Comp. App. (AT) (Ins) No. 667 of 2020	M + R Logistics (India) Pvt. Ltd. Vs. AGA Publications Ltd.	M. Anbalagan	Shivam Wadhwa
7.	Comp. App. (AT) (Ins) No. 671 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors.	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1

<u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical)

For Hearing

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8.	Comp. App. (AT) No.77 of 2019	Joe Verghese Ors. Vs.	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
		OMEGA Hospitals Pvt. Ltd. & Ors.		
		With		
9.	Comp. App. (AT)	P. Mahabala Rai.	Ayush Choudhary	Pai Amit-R1
	No. 105 of 2019	Vs.		Abir Phukan-R4
		OMEGA Hospitals Pvt. Ltd. & Ors.		

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By the order of Hon'ble Acting Chairperson

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